

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1352-1360/2018

STATE THROUGH CENTRAL BUREAU OF INVESTIGATION, Appellant(s)

VERSUS

R.B. SAROJ

Respondent(s)

(FOR ADMISSION and I.R. and IA No.81124/2018-CONDONATION OF DELAY
IN FILING and IA No.81125/2018-EXEMPTION FROM FILING O.T.)

Date : 25-02-2019 These appeals were called on for hearing today.

For Appellant(s)

Mr. Santosh Prasad Chaursiya, Adv.

Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

Mr. Ankit Agarwal, Adv.

Mr. Ravi Prakash Mehrotra, AOR

Mr. Ajay Singh, Adv.

Mr. Sunny Choudhary, AOR

Mr. K.K. Tiwari, Adv.

Mr. Dharmendra Pandey, Adv.

Mr. Abhishek Gautam, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 3, 5, 6, 8 and 9 are duly represented.

Service is complete on respondent No.4 but none has
entered appearance.

Await certificate of service in respect of respondent No.7
from the High Court. Ld. Advocate-on-record, Mr. Abhishek Gautam
appears for respondent No.7. He submits that he will file
vakalatnama within one week and seeks time to file counter
affidavit on behalf of respondent Nos.1 to 3, 5, 6 and 7.

Await original record from the High Court as well as Trial
Court. Reminder be issued. Counter affidavit may be filed in
the meantime.

List again on 23.4.2019.

ANIL LAXMAN PANSARE
Registrar